

22.12.2023
Item No.4
Ct. No.1
PG/KS

C.P.A.N. 1573 of 2023
In
W.P.A. 22092 of 2019
With
IA No.CAN 2 of 2023

Subrata Mondal
Vs.
Mr. Rameshwar Ojha

Mr. Subhrangshu Panda
Ms. Ina Bhattacharyya
Ms. Mithu Singha Mahapatra
Ms. Bratati Pramanick
.....for the Applicant

Mr. Anirban Roy, Ld. G.P.
Mr. Shamim Ul Bari
.....for the alleged contemnor
Mr. Prosenjit Mukherjee
Mr. Arghya Kamal Das
.....for the Pvt. Respondent in CAN 1 of 2022

1. This contempt application has been filed alleging willful disobedience of the directions issued by this Court on 9th October, 2023 in W.P.A. 22092 of 2019.
2. The learned advocate for the applicant fairly submits that after the intervention of the learned Government Pleader, police protection has been provided for.
3. In the light of the same, no further orders are required in this contempt application and the same is disposed of accordingly.

4. The said police protection shall continue till 19th January, 2024.

5. List the writ petition on 18th January, 2024.

(T.S. SIVAGNANAM)
CHIEF JUSTICE

(HIRANMAY BHATTACHARYYA, J.)